श्री शिव चन्द्र झाः इन सारी वातों पर ध्यान दें (व्यवधान) ग्रध्यक्ष महोदय ने कहा कि वटरिंग से खुण हो जाते हैं तो क्या चैम्बर में लोग जा कर बटरिंग करते हैं। कार्लिंग एटेन्शन के लिये (व्यवधान)

SHRI PILOO MODY (Gujarat): Mr. Deputy chairman, Sir, after all we are the Parliament of India. In fact, this is a matter should even exercise Parliament at Westminster, It should exercise all Parliaments all over the world when a democratic institution which is supposed to function according to certain democratic procedures does not follow such procedures. I think we should he exercised over it. Does n't matter where it took place; and it has nothing to do with the question of jurisdiction. We have to have a debate to reaffirm our belief in democratic institutions democratic procedures. This has and happened in our own country and the of this country does not take Parliament notice of it. I do not think it can be just dismissed out of hand as something that happened in the State of Bihar where anything else can also happen. That does not mean that we do not discuss it here in Parliament.

श्री हुक्म देव नारायण यादव: संविधान की हत्या का मामला है तो क्या ग्राप यहां राज्य सभा में बहस नहीं कराएगे? (ब्यवधान)

MR. DEPUTY CHAIRMAN: All right. Reports of the Public Accounts Committee.

## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI SYED REHMAT ALI (Andhra Pradesh): Sir I be,g to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:

- (i) Ninety.fourth Report of the Public Accounts Committee^ (1982-83) (Seventh Lok Sabha) on paragraph 32 of the Advance Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Railways) relating to Non-payment of Railway dues in respect of land leased to private parties
- (ii) Hundredth Report of the Public Accounts Committee (1982-83) (Seventh Lok Sabha) on paragraphs 2.05(i) and 3.15(ii) of the Report of the Comptroller and Auditor General of India for the year 1979-80—Union Government (Civil), Revenue Receipts, Vol. II, Direct Taxes.
- (iii) Hundred sixteenth Report of the Public Accounts Committee (1982-83) (Seventh Lok Sabha) on paragraph 23 of the Advance Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Civil) on Purchase Operations of the Supply Wing in the High Commission of India, London.

SHRI PILOO MODY (Gujarat): Ar<sub>e</sub> you certifying it or not? Kindly make sure that he has certified it

## CALLING ATTENTION TO A MAT. 1"ER OF URGENT PUBLIC IMPORTANCE

Incidents of rioting in the Hauz Qazf and Kamla Market Police Stations are<sub>a</sub> of Delhi on the 25th and 26<sup>th</sup> July, 1982

SHRI M. KALYANASUNDARAM (Tamil Nadu): Sir, I call the attention of the Minister of Home Affairs to the incidents of rioting in the Hauz Qazi and Kamla Market Police Stations area of Delhi on the 25th and 26th July, 1982 and the action taken by Government in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PAR-